RAJYA

1	2		3
11	Kheda		0.38
12	Mahesana		0.67
13	Panchmadhi		1.2
14	Rajkot		0.61
15	Sabarkantha		0.94
16	Surat		0.69
17	Surendr		0.46
18	Vadodar		1.02
19	Valsad		0.8
20	Anand		0.65
21	Porbander		0.02
22	Dahod		1.68
23	Narmada		0.67
24	Patan.		0.45
25	Navsari State		0.82
	level		
	-	TOTAL:	16.93

Lack of roads in villages of Pauri Garhwal

1879. MISS FRIDA TOPNO: Will the Minister of RURAL DEVELOPMENT be pleased to state:

(a) whether Government are aware that the inhabitants of a number of villages e.g., Allasu in Uttaranchal are deprived of even a kutcha road;

(b) whether Government propose to construct/sanction a usable road between these villages and the main road for residents of the area; and

(c) if so, by which and the details thereof?

THE MINISTER OF RURAL DEVELOPMENT (SHRI M. VENKAIAH NAIDU): (a) to (c) Government of Uttaranchal have reported that out of 16065 habitations in the State, the number of Unconnected Habitations is 6670. This includes 100 Habitations with

328

population of 1000 persons and above, 524 of population between 500-999 person and 1439 habitations with population between 250-499 persons.

The Pradhan Mantri Gram Sadak Yojana (PMGSY) aims to provide road connectivity to all Unconnected Habitations in rural areas with population of 500 persons and above by the end of the Tenth Plan Period (2007). In case of Hill States, like Uttaranchal, Habitations with population between 250-499 persons could also be taken up. There is no proposal to link small Habitations, such as Allasu (which has population of only 52) under the PMGSY.

More beneficiary in A.P. under Annapurna Scheme

1880. SHRI RAMA MUNI REDDY SIRIGIREDDY: Will the Minister of RURAL DEVELOPMENT be pleased to state:

(a) whether any request from the Government of Andhra Pradesh has been received in the Ministry for considering 1 lakh more destitute senior citizens beneficiaries under Annapurna Scheme;

(b) if yes, the details of such request; and

(c) what steps the ministry has contemplated on such request?

THE MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (SHRI ANNASAHEB M.K PATIL): (a) to (c) Yes, Sir. A request for covering additional 1 lakh beneficiaries has been received from the State Government of Andhra Pradesh. As the State-wise allocations are made in accordance with allocation criteria laid down in the Guidelines of the Annapurna Scheme, no inter-State re-allocations have been done.

Improper implementation of the Annapurna Scheme

1881. SHRI B.J. PANDA: Will the Minister of RURAL DEVELOPMENT be pleased to state:

(a) whether it is a fact that the Annapurna Scheme is not being properly implemented due to certain technical problems;

329